

some time ago at our instance the U.A.R. sent one of their officials, Mr. Shafwat, who looked into their case. We are trying to persuade the Portuguese authorities through the U.A.R. to allow another person to go there and look into the matter.

SHRI N. C. KASLIWAL: Among the Indians who have been expelled, may I know whether there are any Indians who were born in Mozambique and that they have also been expelled?

SHRI DINESH SINGH: Yes, Sir.

SHRI BABUBHAI M. CHINAI: What is the estimate of the amount involved in the property which has been left behind by Indians who have come here?

SHRI DINESH SINGH: I could not say offhand the amount involved.

SHRI NIREN GHOSH: May I know, Sir, whether this action of the Portuguese authorities is contrary to international law and, if so, whether the matter has been taken up by the Government of India with the United Nations Organisation?

SHRI JAWAHARLAL NEHRU: No, it has not been taken up with the United Nations Organisation. But it is, we feel, not only opposed to international law but it is also opposed to the actual assurance given by the Portuguese Government to us through the U.A.R. Government.

SHRI ARJUN ARORA: May I know, Sir, if the Indian repatriates have not been allowed to bring their children born in Mozambique and, if so, what is the Government doing to get their children restored to them?

SHRI DINESH SINGH: They have brought back their children.

ASSESSMENT OF DEFENCE REQUIREMENTS

***238. SHRI S. PATEL:** Will the Minister of DEFENCE be pleased to state:

(a) whether Government have assessed the defence requirements especially in the context of the Chinese aggression;

(b) whether any request was made to foreign countries for help in this regard; and

(c) what were the reactions of the countries concerned to such requests?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI D. R. CHAVAN): (a) Yes, Sir.

(b) After the massive invasion of our country by the Chinese forces, the Prime Minister made an appeal to all friendly countries for assistance.

(c) There was general expression of sympathy and understanding of the Indian position from most of the countries; many countries also offered assistance in the form of supplies of equipment and stores either as gifts or under special credit terms.

SHRI SUNDAR MANI PATEL: May I know, Sir, which were the countries requested for such help?

SHRI Y. B. CHAVAN: Most of the friendly countries. If you want, I can mention some, e.g., most of the Commonwealth countries, France, Italy, the United States, West Germany, Rhodesia, etc.

SHRI A. B. VAJPAYEE: May I know, Sir, whether the attention of the hon. Defence Minister has been drawn to a statement made by the Chairman of the Central Citizens Council that the West is making too much of a noise about the aid and that they have not supplied the materials which we have asked for? May I know whether the hon. Defence

Minister would like to comment on it?

SHRI Y. B. CHAVAN: Well, Sir, I have not seen such a statement and there is no question of my commenting on it. But as far as I can say, the aid that was promised is certainly streaming in.

SHRI A. D. MANI: I should like to ask under part (c) whether Poland and Czechoslovakia, who have got the capacity for arms potential, made any response? I do not want the details of the response. I only want the fact to be stated.

SHRI Y. B. CHAVAN: I require notice for it. I have not got any information on this.

SHRI NIREN GHOSH: In view of the Prime Minister's speech in this House that it is not the policy of the Government to ask others to underwrite our defence and in view of the fact that there are widespread speculations in the American press that after the airstrips are ready, at a particular time they will move in with their aircraft, pilots and others to underwrite our defence—they want to give us such a guarantee—may I know whether this is a fact or not?

SHRI JAWAHARLAL NEHRU: So far as I am aware, it has nothing to do with facts.

CENTRES FOR EMERGENCY COMMISSIONS IN MADHYA PRADESH

*239. SHRI R. S. KHANDEKAR: Will the Minister of DEFENCE be pleased to state which are the centres in Madhya Pradesh for selection of the candidates for Emergency Commissions in the Army?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI D. R. CHAVAN): Candidates for the grant of Emergency Commissions in the Army

appear in the first instance before preliminary Interview Boards. There are six Preliminary Interview Boards in Madhya Pradesh located at the following Military Stations:—

Jabalpur, Gwalior, Saugor, Mhow, Pachmarhi and Nowgong.

The Preliminary Interview Boards recommend candidates for interview by the Services Selection Boards. There are two Services Selection Boards in Madhya Pradesh both located at Jabalpur.

SHRI R. S. KHANDEKAR: May I know, Sir, the number of applications received at these centres from Madhya Pradesh?

SHRI D. R. CHAVAN: The number of applications received at the Madhya Pradesh centres cannot be given at present.

SHRI R. S. KHANDEKAR: I do not want the exact number, but I want to know whether the applications are more or less in comparison with the other States.

SHRI D. R. CHAVAN: State-wise comparison cannot be given at present.

SHRI R. S. KHANDEKAR: If the hon. Minister cannot give the exact number of applications, may I know whether there are any complaints from Government employees, who have applied for Emergency Commissions, saying that their applications have not been forwarded?

SHRI Y. B. CHAVAN: May I say, Sir, that there is a general feeling of complaint because there is a large percentage of rejections in this particular matter? If you look at the figures in the country generally you will find that more than 13,000